

ITEM NO.201.1 & 201.2

COURT NO.6

SECTION III

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDINGS OF

Civil Appeal No(s). 11817/2016

DR. G.K. VERMA AND ORS.

Appellant(s)

VERSUS

DR. T.P. VAIDHYA AND ORS.

Respondent(s)

WITH

Civil Appeal No(s). 671/2022

DR. G.K. VERMA AND ORS.

Appellant(s)

VERSUS

DR. T.P. VAIDHYA AND ORS.

Respondent(s)

Date: 23-08-2026

PRESENT : MEMBERS OF THE LOK ADALAT

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE MANMOHAN
MS. APARAJITA SINGH, SENIOR ADVOCATE
SHRI DHRUV SHARMA, ADVOCATE-ON-RECORD

For Appellant(s) : Mr. Chandra Bhushan Prasad, AoR
Mr. Raj Singh Rana, AoR
Mr. Shantanu Krishna, AoR

For Respondent(s) : Mr. Dinesh Kumar Mudgal, Adv.
Mr. Ram Prasad Choubey, Adv.
Mr. Jatin Malik, Adv.
Mr. Prabhu Razdan, Adv.
Mr. Samuel Mathew, Adv.
Mr. Ankit Maan, Adv.
Ms. N. Annapoorani, AoR

Mr. Smarhar Singh, AoR
Mr. Kumar Parimal, Adv.
Mr. Pramod Kumar, Adv.

Mrs. Anil Katiyar, AoR
Mr. Bhaskar Aditya , AoR

Mr. R Venkataramani, Attorney General for India

Mr. K M Nataraj, A. S. G.
Mr. Vikramjeet Bannerjee, A. S. G.
Mr. Sudarshan Lamba, AoR
Mr. Chinmayee Chandra, Adv.
Ms. Shraddha Deshmukh, Adv.
Ms. Apoorv Kurup, Adv.
Mr. Siddhant Kohli, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Raman Yadav, Adv.
Ms. Ameyvikrama Thanvi, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Kartikay Aggarwal, Adv.

Mr. Shreekant Neelappa Terdal, AoR
Mr. Raj Bahadur Yadav, AoR

Mr. Aaditya Aniruddha Pande, AoR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Sourav Singh, Adv.
Ms. Chitransha Singh Sikarwar, Adv.
Mr. Satpal Singh, AoR
Mr. Prashant Bhushan, AoR
Mr. Anil Kumar, AoR

Mr. Abid Ali Beeran P, AoR
Mr. Saswat Adhyapak, Adv.
Ms. Namita Kumari, Adv.
Ms. Udita Joshi, Adv.
Ms. Akshita Agarwal, Adv.

Mr. Ajit Kumar Ekka, AoR
Ms. Sumita Hazarika, AoR
Mr. Vishal Gupta, AoR

Mr. Anilendra Pandey, AoR
Mr. Dere Kishor Shankar, Adv.

Mr. M. Gireesh Kumar, Adv.
Mr. Ankur S. Kulkarni, AoR
Mr. Sanjay Singh, Adv.
Ms. Sneha Mathew, Adv.

Mr. S. Gowthaman, AoR

Mr. Gaichangpou Gangmei, AoR
Mr. Arjun D. Singh, Adv.
Mr. Kamei Bestman Kabui, Adv.
Mr. Sachu G, Adv.

Mr. R. Balasubramanyam, Adv.
Mr. Hitesh Kumar Sharma, Adv.

Mr. Amit Kumar Chawla, Adv.
Mr. Anupam Kumar, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Avnish Kumar, Adv.
Mr. Sandeep Kumar Sharma, Adv.
Mr. Ranjan Mukherjee, AoR

A W A R D

No settlement could be arrived at between the parties concerned.

2. Accordingly, the matter is referred back to the appropriate Bench.

3. List on 19.11.2026.

(SACHIN KUMAR SRIVASTAVA)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR